

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
12-02-2024 AT 10:30 AM  
IA(IBC) 1722/2023, IA(IBC) 41, 178 & 325/2024 in  
CP (IB) No. 111/7/HDB/2017  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

IDBI Bank Limited

...Financial Creditor

**VS**

Lanco Infratech Limited

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**Taken upon being Mentioned**

**IA No 345/2024**

Learned Senior Counsel Mr. SR Rajagopal along with the counsel on record for applicant present physically. This IA filed for the condonation of delay of three days for filing rejoinder in IA No 1722/2023. Learned Senior Counsel for the respondents reported no counter to receive the same. **Accordingly, this application is allowed and disposed of.**

**IA No 346/2024**

Learned Senior Counsel Mr. SR Rajagopal along with the counsel on record for applicant present physically. This IA filed for the condonation of delay of five days for filing Counter in IA No 178/2024. Giving liberty to the applicant to file rejoinder if any by tomorrow. **Accordingly, this application is allowed and disposed of.**

**IA(IBC) 325/2024**

Smt Anuradha Bisani, Liquidator present through Video Conference. This is an application to take on 22<sup>nd</sup> Progress Report for the 3<sup>rd</sup> Quarter from 1<sup>st</sup> October to 31<sup>st</sup> December 2023. Report taken on record. **Accordingly, this application is allowed and disposed of.**

**IA(IBC) 178/2024**

Learned Senior Counsel Mr. D Srinivas, for the counsel on record for the applicant and Smt Anuradha Bisani, Liquidator present through Video Conference and Learned Senior Counsel Mr. SR Rajagopal along with the counsel on record for Respondent No.1 present physically. At request of the learned senior counsel for the applicant, matter adjourned to 13.02.2024.

**IA(IBC) 41/2024**

Matter adjourned to 13.02.2024.

**IA(IBC) 1722/2023**

Learned Senior Counsel Mr. SR Rajagopal along with the counsel on record for applicant present physically. Learned Senior Counsel Mr. D Srinivas, for the counsel on record for the respondent and Smt Anuradha Bisani, Liquidator present through Video Conference. Matter adjourned to 13.02.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**